

required under compulsion to perform duties over and above the normal working hours due to paucity of staff; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Sometimes a driver of an R. M. S. Van in Calcutta may be required to perform overtime duty not due to paucity of staff but on account of some administrative need.

(b) Does not arise.

MAIL VANS

109. Shri Ramananda Das: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that dilapidated vans without road-worthiness are being used at Calcutta for conveyance of mails; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Only road-worthy vehicles are put in service. It is, however, proposed to replace shortly 33 vehicles which have done large mileages by new ones.

CENTRAL TELEGRAPH OFFICE FOR BARODA

110. Dr. Amin: Will the Minister of Communications be pleased to state:

(a) whether any representation has been received from the people of Baroda for the opening of a Central Telegraph Office in Baroda; and

(b) if so, the decision taken thereon?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, very recently.

(b) The latest traffic statistics do not justify conversion of the existing Telegraph branch into a Central Telegraph Office.

PHARMACEUTICAL ENQUIRY COMMITTEE

111. Dr. Amin: Will the Minister of Health be pleased to state the action taken by Government on the recommendation made by the Pharmaceutical Enquiry Committee that the administration of Drugs Control should be centralised for the uniform and effective enforcement of the Drugs Act?

The Minister of Health (Rajkumari Amrit Kaur): The views of the State Governments have been invited on the recommendation made by the Pharmaceutical Enquiry Committee.

The same was also placed for consideration before the Central Council of Health at their meeting recently held in Trivandrum.

CO-OPERATIVE FRAMING

112. Shri Karni Singhji: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government have received any proposals from the Government of Rajasthan for the development of co-operative farming; and

(b) whether any amount has been allotted for this purpose?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) The question does not arise.

URBAN WATER SUPPLY AND SANITATION SCHEME FOR RAJASTHAN

113. Shri Karni Singhji: Will the Minister of Health be pleased to state:

(a) the amount allotted to the Rajasthan Government for the development of urban water supply, drainage and sullage schemes during the first three years of the First Five Year Plan; and

(b) the names of the cities and towns for which the schemes have been approved?

The Minister of Health (Rajkumari Amrit Kaur): (a) Nil.

(b) No schemes were received from the Rajasthan Government during the first three years of the First Five Year Plan and as such the question of approving any such schemes does not arise.

EXPRESS TRAIN

114. Shri Karni Singhji: Will the Minister of Railways be pleased to state:

(a) whether any proposal for starting an express train from Bikaner to Delhi has been received by Government; and

(b) if so, the decision taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No such proposal is traceable.

(b) Does not arise.

RAIL ROUTES

115. Shri A. N. Vidyalankar: Will the Minister of Railways be pleased to state:

(a) the number of passengers who travelled during 1954 from—

(i) Pakistan to India.

(ii) India to Pakistan, by the Rail Routes open between India and Pakistan; and

(b) the names of the Rail Routes that are open between India and Pakistan and the amount of earnings from these routes?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

(i) 4,72,426 passengers travelled from Pakistan to India; and

(ii) 5,58,851 passengers travelled from India to Pakistan and

(b) The following are the rail routes open for traffic between India and Pakistan. The information regarding earnings derived from each route is

being collected and will be placed on the Table of the Lok Sabha when received.

Name of Rail Routes Eastern Railway

1. Ranaghat (India) Darsana (Pakistan),

2. Bongaon (India) Benapole (Pakistan),

North Eastern Railway

3. Radhikapur (India) Parbatipur (Pakistan),

4. Gitaldah (India) Lalmanirhat (Pakistan),

5. Changrabandha (India) Patgram (Pakistan),

6. Karimganj (India) Kulaura (Pakistan),

7. Haldibari (India) Parbatipur (Pakistan),

Northern Railway.

8. Amritsar (India) Lahore (Pakistan).

SHIPPING TONNAGE

116. Shri Raghunath Singh: Will the Minister of Transport be pleased to state:

(a) the total Indian owned shipping tonnage at present; and

(b) the percentage it bears to the world tonnage?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 4,68,110 Gross Registered Tons.

(b) About half per cent.

INTERNAL AIR SERVICES

117. Shri Morarka: Will the Minister of Communications be pleased to state:

(a) which of the internal air services is most paying;

(b) route on which the traffic is heaviest; and

(c) the name of the air route which is incurring loss and is not self-supporting?